

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) No. 217 of 2020**

**IN THE MATTER OF:**

**Richard B.T.H. Chou**

**...Appellant**

**Versus**

**Registrar of Companies, West Bengal**

**...Respondent**

**Present: -**

**For Appellant: Ms. Himali Choudhary, Advocate.**

**For Respondent: Mr. Sanjib Kumar Mohanty (Sr. Panel Counsel, Union of India).**

**ORDER**  
**(Virtual Mode)**

**15.03.2021** Mr. Sanjib Kumar Mohanty (Sr. Panel Counsel, Union of India) appears on behalf of Respondent submits that he will file the Hard Copy of Reply Affidavit to the main Appeal and I.A. No. 2976 of 2020 by Monday.

Parties may file short Written Submissions not more than three pages along with Case law within two weeks.

List the Appeal 'For Admission (After Notice)' on **12<sup>th</sup> April, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**